

>15.45 ½ hrs.

Title: Introduction of the Consumer Protection (Price Determination of the Products Manufactured in The Private Sector) Bill, 2000.

DR. V. SAROJA (RASIPURAM): Sir, I beg to move for leave to introduce a Bill to provide for setting up of a Bureau for determination of prices of products manufactured in the private sector and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for setting up of a Bureau for determination of prices of products manufactured in the private sector and for matters connected therewith."

The motion was adopted.

DR. V. SAROJA (RASIPURAM): Sir, I introduce** the Bill.
